

	1	2	3	4	5
12. Shree Ram	18.41		1.67	—	—
13. Ashok Leyland	—		—	1.17	—
14. Hindustan Lever	—		—	—	—
15. Modi	55.03		64.42	153.71	130.32
16. Scindia	—		—	—	—
17. T VS Iyengar	—		3.40	—	—
28. Mahindra and Mahindra	—		—	—	—
29. Larson and Toubro	—		—	—	—
20. Bajaj	0.90		10.72	4.93	6.44
	<u>822.13</u>		<u>1007.41</u>	<u>1146.48</u>	<u>657.36</u>

**High Level Investigation into Desertion
in the Army**

4655. SHRI N.E. HORO :

SHRI K.A. SWAMI :

SHRI M. ARUNACHALM :

Will the Minister of DEFENCE be pleased to refer to the reply given to Starred Question No. 86 on 27th July, 1984 regarding High level investigation into Ramgarh desertion and state:

(a) whether court of enquiry has completed its investigations;

(b) if so, the number of soldiers deserted, quantity of ammunitions looted from the armoury, the number of vehicles commandeered by them;

(c) whether all the deserters have since been captured, killed or missing and the ammunitions and vehicles recovered, if so, the details thereof;

(d) whether any foreign hand or element identified in the mutinous actions; and

(e) action recommended for preventing mutiny by military personnel

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) ; (a) No, Sir.

(b) to (e) Details regarding number of soldiers, the quantity of arms and ammunition, number of vehicles and the agencies involved in this incident will be available when the Court of Inquiry proceeding are completed.

**Loans Given by Nationalised Banks
to Small Scale Industries¹ in Karnataka
and Bihar.**

4656. SHRI K. MALLANNA :

SHRI N.E. HORO:

Will the Minister of FINANCE be pleased to state :

whether loans given by nationalised banks are not adequate for the industrial development of small scale industries in the States of Karnataka and Bihar?

(b) if so, the reasons for not giving adequate loans;

(c) the details of the loans given by the nationalised banks to small

scale industries in the States of Karnataka and Bihar during the last three years; and

(d) the steps Central Government have taken to ensure the best use of these loans and to ensure that adequate loans are given to the small scale industries in Karnataka and Bihar ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :
(a) to (d) : The data available with Reserve Bank of India on credit granted to the Small Scale Industries by Public Sector Banks in the States of Karnataka and Bihar for the years 1980, 1981 and 1982 is given below:

(Amount in lakhs)

As on the last Friday of December	Karnataka		Bihar	
	No. of A/Cs.	Amount	No. of A/Cs	Amount
1980	53957	186	44365	82
1981	73387	228	53518	102
1982	78531	266	52521	120

From the above data it will be observed that there has been an increasing flow of bank credit to the small scale industries in the States of Karnataka and Bihar.

Banks have been advised to step up their lendings to the priority sector to 40% of their aggregate credit by March, 1985. Special consideration is required to be given by them to the credit needs of weaker sections in the small scale industry viz., artisans village & cottage industries Advances to the weaker sections in the priority sector including these of artisans, village and cottage industries should reach a level of 25% of priority sector advances by March, 1985. Banks are also required to supervise credit utilisation in order to ensure the end use of funds.

राजस्थान में सैन्य अभ्यासों के कारण नुकसान उठाने वाले किसानों को मुआवजा

4657. श्री मनमूल सिंह चौधरी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सेना ने राजस्थान के बीकानेर जिले में लूनकरनसर तहसील के 32 गांवों के क्षेत्र में फायरिंग रेंज शुरू कर दी है;

(ख) यदि हां, तो यह फायरिंग रेंज किस तारीख से चालू हुई है;

(ग) सैन्य अभ्यास वर्ष में कितने महीने होता है;

(घ) अभ्यास के दौरान इन गांवों के निवासियों और पशुओं के बाहर न जाने देने के क्या कारण हैं;

(ङ) क्या इन गांवों में खेती करने पर भी प्रतिबंध है;

(च) क्या इन 32 गांवों के किसानों को उनकी फसलों के नुकसान के लिए कोई मुआवजा दिया है;